

have got that newspaper. This is not the way to deal with this matter. What happens if a charge-sheet is pasted on the notice board of a multi-storied building? I would like to know whether this has ever happened in this country. Who authorised whom to do it? (*Interruptions*)

SHRI BASU DEB ACHARIA: This matter was raised earlier on the floor of this House. (*Interruptions*)

SHRI SOMNATH CHATTERJEE: This will discourage the officers and the employees. (*Interruptions*)

[*Translation*]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. speaker, Sir, the D.R.D.A. employees, are on agitation throughout India in support of their genuine demands. D.R.D.A. is an organisation set up by the Central Government in which more than one lakh employees are working. This organisation has been running the programmes sponsored by the Centre at the district level for the last many years. The Central programmes like IRDPWD, A.G.R.A., TRY SOME, Rural Development, Cleanliness Programme and the Jawahar Rozgar Yojana etc. are being run by these employees. These employees have been struggling hard for the last 10 years in support of their demand to improve their service conditions. They have also given seven point memorandum to the hon. Prime Minister and the hon. Rural Development Minister demanding pay scales and other facilities equal to the State Government employees, better promotion avenues, regularisation of daily wage workers, reversion of deputationists to their parent departments, provision of full facilities for the dependents of the deceased employees etc. The additional secretary, Rural Development, Government of India had held talks with the representatives of these employees two years ago and found that their demands were justified.

Mr. Speaker, Sir, my submissions that you should take personal interest in finding

the solution to this problem since the employees are neither considered the Central Government employees nor are they enjoy the facilities available to the State Government employees. In this way the future of nearly one lakh people is very bleak. My submission is that their demands should be accepted immediately and a policy should be formed in this regard.

[*English*]

SHRI JASWANT SINGH: I have risen earlier to make a request. The Government has responded to an issue of very substantial public importance raised by Atalji, Chandra Shekharji and Shri George Feraudes about the scam in invaliding thousands of crores of rupees. In a similar fashion, would the Government respond to what they are doing about Bofors, even with half of that alertness? (*Interruptions*)

[*Translation*]

SHRI BHOGENDRA JHA (MADHUBANE): Mr. Speaker, Sir, today, the office bearers, leaders and activists of All India Kisan Sabha are on a dharna at the Boat Club to lodge their protest against Government's policy on farmers and seek improvements in it. It is a very important demand. The cuts made in the Budget in respect of rural development has put the on-going projects in doldrums. It is evident from reports received from various States, the procurement of foodgrains being made by the Government through the Food Corporation of India is a further more critical issue. The farmers complain that wheat is being sold at higher rates in the market than the price they are being paid. In this connection strike was held twice in Punjab. The militants have a hand in the strike. I am not making a demand to raise the price. But the trouble starts when we sell the foodgrains to traders at double the rate of what we pay to farmers. The farmers who are on a dharna demand that there should be a difference of maximum 15% to 20 (a limit should be fixed) between the price paid to farmers and the price the consumers pay. The producers as well as the